

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6872  
ANSWERED ON:09.05.2003  
CASES UNDER MRTPC  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government are aware that a number of cases against the drug manufacturers have been filed in Monopoly and Restricted Trade Practices Commission (MRTPC) for charging arbitrary prices, and unfair trade and restrictive trade practices;
- (b) if so, the details of such cases filed in MRTPC during each of the last three years; and
- (c) the action taken by the MRTPC in this regard?

**Answer**

MINISTER OF FINANCE (SHRI JASWANT SINGH)

- (a) Yes, Sir.
- (b) & (c) A statement is attached.

**ANNEXURE**

STATEMENT REFERRED TO IN ANSWER TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 6872  
ANSWER ON 09.05.2003.

Details of cases relating to pharmaceutical Companies filed in the MRTP Commission since year 2000.

Sl.No. of cases/Case No.	Date of institution of hearing	Title of hearing	Next date	Stage
1.	23.2.2000	RTPE 25/2000 DG(I&R)vs.Knoll Pharmaceuticals Bombay -		Notice of Enquiry
		discharged on 12.4.2001		
2.	23.2.2000	RTPE 28/2000 DG(I&R)Vs.Cadila Healthcare -		Notice of Enquiry
		discharged on 16.8.2001		
3.	1.8.2000	RTPE 84/2000 DG(I&R)Vs.Bell Pharmaceuticals Mumbai -		Notice of Enquiry
		discharged on 19.12.2001		
4.	20.10.2000	RTPE 151/2000 DG(I&R)Vs.Albert David Ltd., Calcutta -		Notice of Enquiry
		discharged on 15.1.2002		
5.	16.11.2000	RTPE 165/2000 DG(I&R)Vs.Cares Pharmaceuticals Ltd.,Calcutta	1.8.2003	Fixed for final arguments
6.	30.11.2000	UTPE 173/2000 Shri Gautam Ghosh,Calcutta Vs.Charak Pharmaceuticals (India) Ltd. -		Dismissed on 12.12.2000
7	1.6.2001	UTPE 62/2001 Smithkline Beechem Vs.Paras Pharmaceuticals Ltd., Gujarat -		Closed on 23.4.2002
8.	1.3.2001	RTPE 30/01 DG(I&R) Vs. Bio Ved Pharmaceuticals Pvt. Ltd.		Dismissed on 6.7.2001
9.	1.3.2001	RTPE 33/01 DG(I&R) Vs. Bio Ved Pharmaceuticals Pvt. Ltd.		Dismissed on 5.7.2001
10.	13.3.2001	RTPE 39/01 DG(I&R) Vs. Bio Ved		Dismissed on 16.5.2001

Pharmaceuticals Pvt. Ltd.

11. 28.9.2001 RTPE 83/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 For reply of notice by  
Ltd. & Another the respondents
12. 28.9.2001 RTPE 84/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 For reply of notice by  
Ltd. & Another the respondents
13. 28.9.2001 RTPE 85/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 -do-  
Ltd. & Another
14. 28.9.2001 RTPE 86/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 -do-  
Ltd. & Another
15. 8.8.2002 UTPE 88/02 V. K. Sharma, Delhi Vs. Thermax - Dismissed on 3.7.2002  
Laboratories Pharmaceuticals, Haryana
16. 19.2.2002 RTPE 13/02 Sun Pharmaceuticals, Vadodara Vs. 21.8.2003 For consideration of  
Optica Pharmaceuticals Ltd., Haryana rejoinder of applicant
17. 13.11.2002 RTPE 60/02 Kripa Medicare Vs. Glaxo Smithkline 8.8.2003 For reply of respondents.  
Pharmaceuticals Ltd., Haryana